

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION NO. 90
Dated Guwahati, the 9th December, 2020

In partial modification of this Registry's Notification No. 18 dated 14th March, 2019 regarding Gauhati High Court (Designation of Senior Advocates) Rules, 2018, Hon'ble the Chief Justice has been pleased amend the first paragraph of Form No. 2 (Page-7 of Notification No. 18 dated 14.03.2019) as-

"I, the undersigned Advocate, practicing as an Advocate for not less than ten years in the Gauhati High Court or in any Court subordinate to the Gauhati High Court, submit my application for being designated as a Senior Advocate and give my consent to be so designated by the Gauhati High Court."

in place of-

"I, the undersigned Advocate, practicing in the State of Assam, submit my application for being designated as a Senior Advocate and give my consent to be so designated by the Gauhati High Court."

The new modified form is annexed with this notification.

This notification shall come into force with immediate effect.

By order,

Sd/- Raktim Duarah
REGISTRAR GENERAL

Memo No.HC.III-23/2019/3469-3488/G, Dated Guwahati, the 9th December, 2020
Copy to:

1. The Secretary General, Supreme Court of India, New Delhi.
2. The Secretary, Law Department, Govt. of Nagaland, Kohima / Govt. of Mizoram, Aizawl / Govt. of Arunachal Pradesh, Itanagar.
3. The L.R. & Secretary to the Govt. of Assam, Judicial Department, Dispur.
4. The Registrar General, High Court of _____
5. The Registrar (_____), Gauhati High Court, Guwahati
6. The Registrar, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl/ Itanagar Bench, Naharlagun.
7. The District & Sessions Judge _____ (Assam).
8. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati
9. The Secretary to the Bar Council of India, New Delhi

Cntd....


14/11/2020

10. The Chairman, the North-East Bar Council, Gauhati High Court, Guwahati
11. The President / Secretary General, Gauhati High Court Bar Association, Gauhati High Court, Guwahati
12. The President / General Secretary, Gauhati High Court Advocates' Association, Guwahati.
13. The Joint Registrar (_____), Gauhati High Court, Guwahati.
14. The Secretary, High Court Bar Association, Gauhati High Court, Kohima Bench, Kohima / Aizawl Bench, Aizawl, Itanagar Bench, Naharlagun.
15. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
16. The Asstt. Registrar (_____), Gauhati High Court, Guwahati.
17. Librarian cum Research Officer, Gauhati High Court, Guwahati.
18. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notification in the website of the Gauhati High Court.
19. The Pvt. Secy. to Hon'ble Mr./Mrs. Justice _____, Gauhati High Court, Ghy.
20. The Admn. Officer (Judl.), _____.
21. CA to the Registrar General, Gauhati High Court, Guwahati.
22. The Notice Board, Gauhati High Court, Guwahati.


REGISTRAR GENERAL

FORM No.2
[Rule 4(2)]

FORM OF APPLICATION FOR DESIGNATION AS A SENIOR ADVOCATE

I, the undersigned Advocate, practicing as an Advocate for not less than ten years in the Gauhati High Court or in any Court subordinate to the Gauhati High Court, submit my application for being designated as a Senior Advocate and give my consent to be so designated by the Gauhati High Court.

1. Name of the Advocate :
2. Permanent Residential Address and :
Mobile number of the Advocate
3. Email Address :
4. Educational Qualification :
5. Date of Birth :
6. Date of enrolment as an Advocate and :
where enrolled
7. Enrolment Number :
8. Other information, if any, including :
reported cases, legal aid work/
publication/ participation in Seminar
or Conference/ association with any
Faculty of Law etc.
9. The State from which the Advocate :
desires to be designated as Senior
Advocate:"

Dated:

SIGNATURE OF THE APPLICANT